registered in Madhya Pradesh in 1986 in which 16 persons were arrested and challaned in the Court. In Rajasthan there were 3 attempts to commit 'Satı' but they were foiled by timely intervention of District authorities.

Radio-Active Material Stolen from a Calcutta Based Factory

1696. SHRI RAM BAHADUR SINGH: SHRI M. RAGHUMA REDDY: SHRI DHARAM PAL SINGH MALIK:

SHRI PRAKASH CHANDRA:

Will the PRIME MINISTER be pleased to state:

- (a) whether several radio active leadpot, valves and a pencil were stolen from a factory in Behala Industrial Estate, Diamond Harbour Road, Calcutta:
 - (b) if so, the details thereof; and
- (c) whether these radio active materials were permitted to be used by factory?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND MINISTER OF STATE IN DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY. ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b) A heavy lead pot containing a radioactive source pencil and some valves were stolen on the night on 14th September, 1987 from Exon Consultants and Inspection Service, situated at Behala Industrial Estate, Calcutta-34. The theft was detected on the morning of 15th September and failing to locate the source, the company reported the matter to the Health Physics Unit of the Variable Energy Cyclotron Centre of Bhabha Atomic Research Centre at Calcutta the same evening. The source was located in a nearby pond on the morning of 16th September and recovered from the water around 3 O'clock in the afternoon and was carried to the Variable Energy Cyclotron Centre for safe custody

(c) The factory had earlier been persource after mitted to use the radioactive inspection and verification of the facilities required for the purpose.

Strike by Scientists

1697. SHRI KRISHNA SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether Scientists in the country, serving in the various Government Organisations, are planning to go on strike and resort to other means of agitation to secure their due position vis-a-vis IAS and other administrative services;
- (b) whether any representations have been received from Scientists Associations in this regard and if so, what are their precise demands; and
- (c) steps contemplated to give due place to Scientists and other professionals?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO LOGY AND MINISTER OF STATE IN DEPATRMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY. ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN); (a) The Government is not aware

- (b) and (c) The National Coordination Committee of young Scientists and Research Fellows and Post Graduate School Students Union. Indian Agricultural Research Institute have submitted to the Government the following main demands:
 - (i) Upward revision of Research Fellowship:
 - (ii) Implementation of revised pay scales for Research Scientists:
 - (iii) Improvement in service term and conditions;
 - (iv) Instituting an organised research service;
 - (v) Representation of young scientists National Policy and Plan formulation.

The Government is giving due consideration to the demands.

Grant to All India Prohibition Council

1698. SHRI SAMBHAJIRAO KAKADE: Will the Minister of WELFARE be pleased to state :

- (a) whether the grant to All India Prohibition Council, New Delhi which was discontinued has been restored; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE WELFARE MINISTRY OF RAJENDRA KUMARI BAJPAI): (a) No. Sir.

(b) Does not arise.

Facilities to Former Presidents

1699. SHRI M. RAGHUMA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what facilities are made available to the former Presidents;
- (b) whether there is a proposal to provide them Secretarial and personal staff facilities; and
- (c) if so, the details thereof and the time by which the proposal is to be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) to (c) Under the provisions of the President's Emoluments and Pension Act, 1951 and the rules framed thereunder, the former Presidents are entitled to a pension of Rupees thirty thousand per annum, medical attendance and treatment free of charge, and Secretarial staff and office expenses, the total expenditure on which shall not exceed Rupees twelve thousand per annum.

Recruitment of Police Force in Lakshadweep

SHRI P.M. SAYEED: Will the 1700. Minister of HOME AFFAIRS be pleased to state :

- (a) whether the police force recruited for Lakshadweep comprises 50 per cent recruits from amongst outsiders;
- (b) whether Government had been urged to fill all the vacancies in the police force from Lakshadweep itself; and
- (c) if so, the decision taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) and (b) Yes, Sir.

(c) Final decision in the matter will be taken after taking into consideration the totality of the circumstances.

Incentive to Computer Peripheral Industry

1701. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to give some fresh incentives to the computer peripherial industry:
- (b) if so, the specific incentives proposed to be given;
- (c) the objective of giving these new incentives; and
- (d) the steps proposed to boost the scale of production?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND MINISTER OF STATE IN DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC FNERGY. ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) At present there is no proposal to give fresh incentives to the computer peripherial industry.

- (b) and (c) Do not arise.
- (d) The Government is following liberal policy for approval of new capacity/ expansion of capacity. Further imports are being restricted for those ranges of peripherals which have indigenous angle.

Public Interest Legislation on Litigation

- 1702 SHRI SHANTARAM NAIK: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) whether Government propose to introduce a legislation on Public Interest litigation;
 - (b) if so, when;
 - (c) the essential features thereof